

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:5346
ANSWERED ON:29.04.2002
CLEANING OF DAL LAKE
ANANDRAO ADSUL

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the grants sanctioned to Jammu & Kashmir so far for cleaning of the Dal Lake;
- (b) whether the sanctioned funds have been fully utilised and the desired results in cleaning up the Dal lake have been achieved;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken to utilize the funds and achieve the goal within stipulated time?

Answer

MINISTER OF ENVIRONMENT AND FORESTS(SHRI T.R.BAALU)

(a) to (d) Dal Lake has been identified as one of the 10 lakes for conservation and management under National Lake Conservation Plan. A project proposal(Detailed Project Report) for conservation of Dal and Nagin lakes has been prepared with the consent of the State Government of Jammu & Kashmir. The estimated cost is Rs. 162.87 crore for a period of 3 years. The Detailed Project Report has been sent to the State Government for final concurrence. Government of India's approval of the proposal can be granted only after the concurrence of the State Government. Planning Commission has, however, separately allocated Rs. 102.42 crore for Dal Lake as additional Central assistance to the State Government of Jammu & Kashmir during the period from 1997-98 to 2001-02. As per the Jammu & Kashmir Lakes & Waterways Development Authority, an amount of Rs. 71.70 crore has been spent on Dal Lake Conservation till February, 2002.